

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A. No. 61/42/2021

This the 28th day of January, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

1. Monty Kangotra, age 31 years,
S/o Madan Lal,
R/o Randhawa Colony,
Vijaypur District Samba.
2. Mehmood Ahmad, Age 37 years,
S/o Mohd Bashir,
R/o Sakhi Maidan
Tehsil Mendhar,
District Poonch.
3. Gurdeep Singh, age 39 years,
S/o Sh. Mohan Lal,
R/o Village Shanna
Tehsil and District Kishtwar.

.....Applicants

(Advocate: Mr.Rahul Pant)

Versus.

1. Union Territory of Jammu and Kashmir, through Commissioner /Secretary to Government, Transport Department, Jammu and Kashmir Government, Civil Secretariat, Jammu-180001.
2. Jammu and Kashmir Service Selection Board, Sehkari Bhawan, Rail Head Complex, Jammu through its Chairman-180012.
3. Secretary, Jammu and Kashmir Services Selection Board, Sehkari Bhawan, Rail Head Complex, Jammu-180012.

.....Respondents

(Advocate: Mr. Amit Gupta, AAG)

O R D E R
[O R A L]

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member (J))

On the last date i.e. 14.01.2021, learned AAG was requested to inform this Tribunal whether the fresh advertisement of 2020 for appointment of Motor Vehicle Inspector include within it the posts of Motor Vehicle Inspector covered by the advertisement of 2013.

2. Today, learned AAG submits that the Notification of 2020 covers fresh posts of Motor Vehicle Inspector and do not include within it the post of Motor Vehicle Inspector covered by advertised in 2013.

3. In these circumstances, learned counsel for the applicant submits that looking to the statement of the learned AAG, he does not press the OA, the same may be dismissed as not pressed with liberty to the applicants to file fresh OA, if cause of action arises. Order accordingly.

4. No order as to costs.

(Anand Mathur)
Member (A)

(Rakesh Sagar Jain)
Member (J)

ak/-

